

# THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated Shillong 11<sup>th</sup> November, 2024

No.HCM.II/123/2015/Pt/Estt./205 : The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in the High Court of Meghalaya, Shillong during the year 2025:

Sl.No	Holiday	Date	Days	Number of Days
1.	New Year's Day	1 <sup>st</sup> January	Wednesday	1 day
2.	Winter Vacation	2 <sup>nd</sup> January to 25 <sup>th</sup> January	Thursday to Saturday	24 days
3.	Republic Day	26 <sup>th</sup> January	Sunday	1 day
4.	Holi	14 <sup>th</sup> March	Friday	1 day
5.	Id-UI-Fitr	31 <sup>st</sup> March	Monday	1 day
6.	Mahavir Jayanti	10 <sup>th</sup> April	Thursday	1 day
7.	Good Friday	18 <sup>th</sup> April	Friday	1 day
8.	High Court Holiday	21 <sup>st</sup> April	Monday	1 day
9.	Shad Suk Mynsiem	Date to be notified	-----	1 day
10.	Id-UI-Zuha	7 <sup>th</sup> June	Saturday	1 day
11.	Rev. Thomas Jones Day	22 <sup>nd</sup> June	Sunday	1 day
12.	Behdienkhlam Festival	14 <sup>th</sup> July	Monday	1 day
13.	U Tirot Singh Day	17 <sup>th</sup> July	Thursday	1 day
14.	Independence Day	15 <sup>th</sup> August	Friday	1 day
15.	Janmashtami	16 <sup>th</sup> August	Saturday	1 day
16.	Unitarian Day	18 <sup>th</sup> September	Thursday	1 day
17.	Dussehra (Durga Puja)	29 <sup>th</sup> September to 3 <sup>rd</sup> October	Monday to Friday	5 days
18.	Mahatma Gandhi's Birthday	2 <sup>nd</sup> October	Thursday	1 day
19.	Diwali (Deepavali)	20 <sup>th</sup> to 21 <sup>st</sup> October	Monday to Tuesday	2 days
20.	Guru Nanak's Birthday	5 <sup>th</sup> November	Wednesday	1 day
21.	Wangala Festival	7 <sup>th</sup> November	Friday	1 day
22.	Seng Kut Snem	23 <sup>rd</sup> November	Sunday	1 day
23.	Nongkrem Dance	Date to be notified	-----	1 day
24.	Pa Togan N Sangma	12 <sup>th</sup> December	Friday	1 day
25.	Death Anniversary of "U Soso Tham"	18 <sup>th</sup> December	Thursday	1 day
26.	Winter Vacation including Christmas Holiday and "U Kiang Nangbah Day"	19 <sup>th</sup> to 31 <sup>st</sup> December	Friday to Wednesday	13 days

**Restricted Holidays List for the High Court of Meghalaya:**

Sl.No	Holiday	Date	Days	Number of Days
1.	Ram Navami	6 <sup>th</sup> April	Sunday	1 day
2.	Buddha Purnima	12 <sup>th</sup> May	Monday	1 day
3.	Muharram	6 <sup>th</sup> July	Sunday	1 day
4.	Milad-Un-Nabi or Id-e Milad	5 <sup>th</sup> September	Friday	1 day

**Note: -**

1. In addition to the aforesaid holidays the High Court shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.
3. Compensatory two Saturdays in the year 2025 shall be declared as working days at the discretion of the Hon'ble the Chief Justice, in lieu of 19<sup>th</sup> & 20<sup>th</sup> December, 2024 having been declared as Christmas Holidays.

  
**REGISTRAR GENERAL**

**Memo. No.HCM.II/123/2015/Pt/Estt./205-A      Dated, Shillong 11<sup>th</sup> November, 2024**

**Copy to: -**

1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
5. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
8. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
9. All District & Sessions Judges in Meghalaya for favour of kind information.

10. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
11. The Registrar (Judicial Service)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
12. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
13. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
14. The Manager IT, High Court of Meghalaya, Shillong for favour of kind information.
15. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
16. All Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour of kind information.
17. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
18. The President/Secretary, all Bar Associations in Meghalaya for favour of kind information.
19. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
20. Notice board.
21. Office File.



**REGISTRAR GENERAL**

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14/11/24